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SECTION-I

GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY  
DEPARTMENT OF COMMERCE  
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 32 /2015-2020  
NEW DELHI, DATED THE 13 September, 2019

Subject: Enlistment under Appendix 2E of M/s Expo Overseas Entrepreneurs Association (EOEA) Indore Madhya Pradesh - Authorized to issue Certificate of Origin (Non-Preferential) – reg.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby authorize M/s Expo Overseas Entrepreneurs Association (EOEA) to issue Certificate of Origin (Non Preferential):

M/s Expo Overseas Entrepreneurs Association (EOEA),  
622, Sudama Nager,  
Narendra Tiwari Marg,  
Indore Madhya Pradesh,  
M.No. 8349662662, 9827592095

2. Accordingly, name of the above agency is added at Serial No.06 (Indore) Madhya Pradesh of Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayat Niryat Forms of FTP 2015-2020.

3. Effect of this Public Notice:

M/s Expo Overseas Entrepreneurs Association (EOEA), Indore, Madhya Pradesh is enlisted under Appendix 2E of FTP, 2015-2020 for issuing Certificate of Origin (Non-Preferential).



(ALOK VARDHAN CHATURVEDI)  
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